## File No. T-17014/7/2022-Training-FSSAI Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

### **Training Division**

2<sup>nd</sup> Floor, MMU building, Mata Sundari Road, New Delhi- 110002

Dated: 11th Dec, 2024

### **NOTICE**

Subject: Key Changes in the Food Safety Training & Certification (FoSTaC) Program and Portal to accelerate Food Handler's Training-reg.

To achieve the ambitious target of training 25 lakhs food handlers by March 2026, FSSAI has taken some proactive steps. Virtual meetings were convened with training partners under the FoSTaC program to identify and resolve issues hindering their training efforts. In this regard, following changes to the existing FoSTaC program and portal are made:

## FoSTaC portal

- 1. **Participant Replacement:** TPs can replace participants in closed online training programs by submitting a new request letter via email.
- 2. **Bulk Certificate Download:** FoSTaC Portal will offer a bulk download option for FoSTaC certificates for closed online training programs.
- 3. **Active Trainer List:** A list of performing trainers will be provided to assist TPs in selecting active trainers and increasing the number of trainings.
- 4. **Password Reset:** Password reset for trainees/trainers will be enabled using only the mobile number, eliminating the need for both ID and mobile number.
- 5. State/UT FDA Training under MoU:
  - a. TPs will be responsible for enrolling participants in trainings conducted in State/UT FDAs through MoUs with FSSAI.
  - b. A bulk registration option will be provided for TPs to upload participant lists.
  - c. The respective DO/FSO will be responsible for attendance verification (a new attendance sheet format will be provided).
- 6. **Pending Training Batch Codes:** The maximum number of pending training batch codes has been increased from 6 to 10. If 10 batch codes are pending, the system will not allow the creation of new ones.

#### **FSS** training

- 1. **Content Updates:** NLRPs will be engaged to update the content of FoSTaC courses, including PowerPoint presentations and manuals.
- 2. **Increased Training Capacity:** The maximum number of trainees for advanced offline courses will be increased from 40 to 50.

- 3. **Flexible ToT Requests:** TPs can request to conduct training-of-trainers (ToT) programs in their preferred cities, provided they can identify at least 10 eligible candidates for the ToT.
- 4. **Institutional Training Requests:** TPs will send request letters to the Training Division of FSSAI, identifying institutions they wish to train. The Training Division can then request these institutions to enrol their food handlers for training.
- 5. **FoSTaC Nodal Officer:** List of FoSTaC nodal officers of all State and UTs will be shared with the TPs through e-mail for easy coordination.

#### Trainer

- 1. Fee Limits:
  - a. Trainers can charge a maximum of Rs. 5,000/- for basic courses and Rs. 8,000/- for advanced courses.
  - b. Assessors can charge a maximum of Rs. 3,000/- for any course.
  - c. The ToT fee will be reduced to Rs. 3,000/- + applicable GST per course per attempt from January 1, 2025 onwards.
- 2. **Performance Review:** A feedback mechanism will be implemented to review the performance of trainers and training partners.
- 3. **Trainer Location Updates:** Trainers will be able to update their working location in their profiles, assisting TPs in selecting trainers based on location.
- 4. **Refresher Training:** The trainers must complete a refresher training program within 6 months from the date of expiry of the certificate.

# All the Training partners, Trainers and Assessors should adhere to all the above guidelines and act accordingly.

This is issued with the approval of the Competent Authority.

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(Virendra Singh Shekhawat)

Manager, Training

#### Copy to:

- 1. All State and UT FDAs for information and necessary action.
- 2. All Training Partners, Trainer and Assessors for information and necessary action.
- 3. IT division with a request to upload in the FSSAI website and FoSTaC website.